

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

STARRED QUESTION NO:114
ANSWERED ON:24.02.2006
CYBER CRIME
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Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

:-

- (a) Whether the Government has set up any Committee to look into the issues involving cyber crimes:
- (b) if so, the details thereof;
- (c) whether any methodology has been devised for intercepting SMS, e-mails and cyber-related crimes;
- (d) if so, the details thereof;
- (e) Whether any efforts are being made to have bilateral agreements with foreign countries to deal with cyber crimes committed on foreign lands but affecting India; and
- (f) if so, the status thereof?

Answer

MINISTER OF COMMUNICATIONS & INFORMATION TECHNOLOGY (DAYANIDHI MARAN)

(a) and (b): The Department of Information Technology had setup an Expert Committee under the Chairmanship of Secretary, Department of Information Technology to review the existing provisions in the Information Technology Act, 2000. The Expert Committee comprised, besides representatives of the Government, legal experts in the areas of Cyber Laws, service providers and representatives of IT Industry and apex industry associations, National Association of Software Services Companies (NASSCOM) and Manufacturers' Association for Information Technology (MAIT). Some of the important cyber crime issues considered by the Expert Committee related to Child Pornography, Video Voyeurism, Digital Evidence Examiners, Data Privacy, E-Commerce Frauds, Phishing and Frauds on Online Auction Sites. The salient recommendations of the Expert Committee is given in the annexure.

(c) and (d): Appropriate Technology Tools are developed to counter cyber crimes as required.

(e) and (f): Cyber Crime cases are covered under Mutual Legal Assistance Treaties (MLATs) signed by India with other countries. Mutual need based cooperation of foreign countries is secure in this regard under the said Treaties. Besides, India is a member of Cyber Crime Technology Information Network System (CTINS). This Network facilitates mutual exchange of information regarding cyber crimes among the member countries.